

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 16/78/16  
CA NO.

**CORAM:**

**PRESENT: SH. R.VARDARAJAN**  
Hon'ble Member (J)

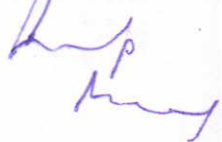
**SH.S.K.MOHAPATRA**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

**NAME OF THE COMPANY:** M/s. Haryana Milk foods Ltd.

**SECTION OF THE COMPANIES ACT: 233 B**

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
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**ORDER**

List on 6<sup>th</sup> September 2016 about the maintainability of the petitions for  
compounding given the provisions under the Companies Act, 2013.

  
(R. VARDHARAJAN)  
MEMBER (J)

  
(S.K. MOHAPATRA)  
MEMBER (T)

26<sup>th</sup> August, 2016  
A.K. Arora